<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 93 OF 2017

Dated: 11th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: NTPC Limited Vs. Central Electricity Regulatory Con	nmission & Ors.	 Appellant(s) Respondent(s)
Counsel for the Appellant(s) :	Mr. S. Venkatesh Ms. Nishtha Kumar Mr. Somesh Shrivashthva Mr. Sandeep Rajpurohit Mr. Vikas Maini Mr. Samarth Kashyap	
Counsel for the Respondent(s) :	Mr. Ravin Dubey for R-2	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>28.01.2019.</u>

(S.D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

Ts/js